

**Central Administrative Tribunal  
Principal Bench**

**OA No.1513/2015  
MA No.1538/2015**

New Delhi, this the 25<sup>th</sup> day of May, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K. N. Srivastava, Member (A)**

A. K. Saxena, IDAS  
S/o O.B. Saxena,  
R/o 436, Sector-'A',  
Pocket-C, Vasant Kunj,  
New Delhi 110 070. .... Applicant.

(None is present)

Vs.

Union of India through

- (i) Secretary,  
Ministry of Defence,  
South Block,  
New Delhi 110 001.
- (ii) Secretary,  
Ministry of Personnel, Public Grievances & Pension,  
Department of Personnel & Training,  
North Block, New Delhi 110 001.
- (iii) Secretary, Appointment Committee of Cabinet &  
Establishment Officer,  
Ministry of Personnel, Public Grievances & Pension,  
Department of Personnel & Training,  
North Block, New Delhi 110 001. .... Respondents.

(By Advocate : Shri M. K. Gaur for Shri U. Srivastava)

**: O R D E R (ORAL) :**

**Justice Permod Kohli, Chairman :**

None for the applicant.

2. On the last date of hearing also, applicant was absent. It appears that the applicant is not interested to pursue this Application. Dismissed for non-prosecution and default of appearance.

**(K. N. Srivastava)  
Member (A)**

**(Permod Kohli)  
Chairman**